विदेश व्यापार महानिदेशालय डीईएस-V अनुभाग

The Meeting No. NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022 actually held on 08.07.2022 for the licensing year 2022-23 to consider the cases under Para 4.07 FTP 2015-20, Duty Exemption Schemes (Chapter-4) in Room No.04 of DGFT Udyog Bhawan, under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	D==-4
1.	Sh. Kuldeep Singh, Asst. Director-I	Department
2.	Dr. Pom Agree I -1 C	O/o DC(MSME)
3.	Dr. Ram Asrey Lal, Consultant	DGFT
	Sh. Nand Lal, Consultant	DGFT
4.	Sh. Shaish Kumar, Consultant	
5.	Sh. JD Giri, Nominee AEPC	DGFT
5.	Sh Manoi Kumar Masar D. A. Di	AEPC
	Sh. Manoj Kumar Meena, Deputy. Director	DGFT
•	Sh. P. Suruli Kumar, Asst. Section officer	DGFT

Minutes of the Meeting No.- NC/5/MEET/June/2022-23/03 (Part-II) Date 07.06.2022

Case No	137	
Firm's name	Council for Leather Exports (CLE)	
Meeting No	NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on Date 08.07.2022	
HQ File. No.	01/Misc./AM22/2021	

Decision: The Committee considered the case as per agenda and noted that Council of Leather Export (CLE) has made a request vide letter dated 02.06.2021 for revision of Standard Input Output Norms (SION), published in Hand Book of Procedure Vol II, for the export of various items of Leather and leather products.

In the past, the SIONs for the export of Leather and Leather products were fixed, based on recommendation of Centre Leather Research Institute (CLRI).

Accordingly, a letter was sent vide dated 17.11.2021 to examine the proposal and offer their comments on the subject so that amendment in SION's may be considered.

The committee noted that CLRI has submitted their inputs/comments on the revision of SION vide email dated 25.05.2022.

The committee has observed that the comments received from CLRI are broad in nature and without giving production consumption data and justification for wastage, which are mandatory for revision of SION norms, as per the Handbook of policy / procedure. Therefore, Committee decided to take reference of inputs received from CLRI for deciding Adhoc norms on case to case basis.

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The Southern India Mills' Association
NC/5/MEET/Apr/2022-23/03(Part-II) Date 07.06.2022, held on 08.07.2022

मनोज कुमार मीण्म /MAMOJ KUMAR MEEN/ उप निदेशक Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विमाग /Deptt. of Commerce भारत सरकार /Govt. of india

TIO DU ST	
HQ File No	P-178223 dated 23.02.2022
	1 3225 dated 25.02.2022

Decision: The Committee considered the case as per agenda and noted that The Southern India Mills' Association made a request vide letter dated 15.02.2022 for incorporate a clause in HBP for implementing the provision of the FDTR act that "No amendment to the AA License is required if cotton is imported by an exporter for export of cotton yarn of any count above 40s"

The committee went through the details submitted in this case and observed that Pima and Giza variety of raw cotton is the most superior variety having high staple length. It fits well to manufacture higher count of yarn say 80's or above. This superior variety has very limited production world over and hence it generally comes with higher price tag. Exporters exporting low count yarn does not require Pima and Giza variety but if the flexibility as requested by Southern India Mills' Association (SIMA) is allowed, such exporter may also import superior Giza and Pima even though he does not required it. As such there should not be any problem to exporter to get his license amended if the requirement of buyer changes from lower variety to superior variety.

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M/s. Himatsingka Seide Ltd.
NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, Held on 08.07.2022
01/84/050/00448/AM17
07/24/040/00146/AM16
0710108689/ Date 04.09.2015.

Decision: The Committee considered the case as per agenda and noted that firm had requested for fixation norms vide letter dated 21.11.2019 as their case was rejected in norms committee meeting no 10/84-ALC3/2018 Dated 16.08.2018 due to non submission of desired information during personal hearing with firm vide dated 16.08.2018. The committee went through the details submitted in this case and based on written comments received form O/o DC(MSME) vide letter no- 37(5)/101/Textiles/2022-23 dated 13.05.2022, decided to approve the Adhoc norms as under:

	Export Item Name.	Ot. (ML)
1	Silk Woven fabrics - Items Othr Thn Sarees Contng >85% By Wt Of Slk Etc.	Qty.(Mtr) 123128.02
	Silk Woven fabrics - Other fabrics	133098.9
3	Cotton Woven fabrics - contng 85 % or more by wt of cotton, weighing more than 200 gsm of yarns of different colours	908
1	Cotton Woven fabrics -contng <85 % by wt of cotton, weighing not > 200 gsm - of yarns of different colours	7859.15
5	Cotton Woven fabrics -contng <85 % by weight of cotton, weighing more than 200 g/m2 - of yarns of different colours	10231.76
5 (Cotton Woven fabrics -Of Yrns Of Diff Colours Weighing Not More	58296.43

मनोज कुमार मीणास्मात्र ANOJ KUMAR MEENA उप निदेशक Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग / Deptt. of Commerce भारत सरकार / Govt. of india

	Than 200 G/M2	
7	Cotton Woven fabrics - Of Yrns Of Diff Colours Wghng More Than 20 Gsm	0 56086.53
8	Linen (Flax) Woven fabrics - Others	17795.92
9	Woven fabrics of synthetic filament yarn -Of Yrns Of Difrnt Colors Cntng 85% Or More By Wt Of Synthtc Filmnts	3712.27
10	Woven fabrics of synthetic filament yarn - Of Yrns Of Difrnt Colors Cntng <85% By Wt Of Synthtc Filmnts	17846
11	Woven fabrics of synthetic filament yarn - Othr Synthtic Wovn Fabres Of Yarns Of Different Colours	66541.86
2	71/0- Woven fabrics of artificial filament yarn - Of yarns of different colours	3423.32
3	Woven fabrics of synthetic staple fibres - of acrylic or modaacrylic staple fibres - Others	65.88
4	Wvn Fabrcs Cntng <85% By Wt Of Artfel Stpl Fbrs,Mxd Mainly/Solely With Man-Made Flaments,Of Yrn Of Diffrnt colours	1402.64
5	Woven fabrics of artificial staple fibres Cntng <85% By Wt Of Artfel Stpl Fbrs,Of Yrn Of Diffrnt colours	23.73
5		8454.33
,	Woven pile fabrics and chenille fabrics, other than fabrics of heading 5802 or 5806 of manmade fibres - Others	9314.09
	Woven pile fabrics and chenille fabrics, other than fabrics of heading 5802 or 5806 of manmade fibres-Warp pile fabrics	12560.56
	Woven Pile fabrics and chenille fabrics of silk containing > 50% by weight of silk, but not containing wool or hair	3433.62
	Woven pile fabrics and chenille fabrics of other textile materials - not elsewhere specified or included	3302.79
	Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 5605 - Others	2131.05
7	Embroidery in the piece, in strips or in motifs - Of manmade fibres	5168.87

मनोज कुमार मीण्ट्राप्त्रभाव MEENA उप निदेशक /Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग /Deptt. of Commerce भारत सरकार /Govt. of India

CI N	Embroidery in the piece, in strips or in motifs - Of other textile	3181.52
SI. No.	Import Item Name.	
1	Filature(Mulberry Raw Silk)	Qty. Recommended
2	Cotton Yarn	28534 Kg.
3	Linen Yarn	18640 Kg.
4	Viscose Blended Yarn	7049 Kg.
5	Blends Lurex Yarn	15933 Kg.
	Blended Nylon Yarn	756 Kg.
	Acrylic Yarn	Not Recommended
	Lurex Yarn	2556 Kg.
	Polyster Yarn	Not Recommended
	Nylon Yarn	25524 Kg.
Date of the last o	Silk Silver	1499 Kg.
	Viscose Tops	14257 Kg.
A concerned may take necessary action subject to compliance of usual condition		Not Recommended

Case No	140		
Firm's name	M/s. Jindal Polyfilms Ltd.		
Meeting No	NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on 08.07.2022		
HQ F. No.	1) 01/84/050/00179/AM18 2) 01/84/050/00399/AM18		
RA F. No.	1) 05/23/040/00228/AM18 2) 05/23/040/00411/AM18		
Advance Auth No. and Date	1) 0510403977 Dated : 08.09.2017 2) 0510405760 Dated : 28.02.2018		

Decision: The Committee considered the case as per agenda along with other relevant papers and noted the firm has requested for re-fixation of norms vide letter dated 07.11.2019 claiming higher wastage of 12% by giving reference of SION J-370only. This case was discussed in the meeting no.03/AM22 dated 16.07.2021 and decided to visit manufacturing unit to understand the wastage claimed by the Firm to manufacture the export products.

In this regard, sub-committee has visited the factory at Nasik on 26.03.2022 and submitted its report to the Norms Committee.

The committee went through the visit report submitted in this case and decided to defer the case for further examination.

भार मीणा/MANOJ KUMAR MEEN उप निदेशक Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग /Deptt. of Commerce भारत सरकार /Govt. of india

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M/s Arjan Impex Private Limited
NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on 08.07.2022
01/84/05/000576/AM21
05/23/040/00019/AM21
0510414130 Date 08.05.2020

Decision: The Committee considered the case as per agenda along with other relevant papers and noted the firm has requested for re-fixation of norms vide letter dated 11.05.2022 as their case was approved in NC meeting no NC/5/MEET/Feb/202122/15 dated 31.03.2022. The committee noted that application and license copy shows that there are two imported items but portal is showing only one imported item. The earlier decision had been taken on the basis of portal. The committee decided to approved the norms with modification as under:

Export item	Qty.	Import item	04 P
CUSHION COVERS of various size MADE OF 100% POLYESTER KINTTED FABRIC 40 to 70 inch width, 60 to 520 GSM+/-10%, 100% POLYESTER WOVEN FABRIC 40 to 70 inch width, 60 to 520 GSM+/- 10%	57998 Nos.	100% POLYESTER KINTTED FABRIC 40 to 70 inch width, 60 to 520 GSM+/-10% 100% POLYESTER WOVEN FABRIC 40 to 70 inch width, 60	Oty. Requested 130044 Mtr.(197556 sq. Mtr. @) 3.40 Sq. Mtr/P) 38092 Mtr. (60400 Sq. Mtr. @1.04 @ Sq. Mtr./P)

Case No	142
Firm's name	M/s Ganga Acrowools Limited
Meeting No	NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on 08.07.2022
HQ F. No.	01/84/050/00820/AM21
RA F. No.	302404000075AM21
Advance Auth No/ Date	3010105494 Date 05.11.2020

Decision: The Committee considered the case as per agenda along with other relevant papers and noted the firm has requested for re-fixation of norms vide letter dated 19.05.2022 as their case was approved in NC meeting no NC/5/MEET/Feb/202122/15 dated 31.03.2022. The committee found that due to typographical error at DGFT's end, qty. of import item at serial no 2 against export item serial no 4 was wrongly mentioned as 1100 Kg instead 11000 Kg. The committee went through the details submitted in this case and decided to approved the norms with modification as under;

SN	Export nem	Otv.	SN	Import item	Qty. Recommended
	Blended Wool Alpaca Yarn Dyed (Under worsted system) The Net Content of Wool Tops	10000 Kg	1.	Wool Tops 18-30 Micron	8250 Kg.
			2.	ALPACA TOPS 18-	

मनोज कुमार मीणा MAAAOJ KUMAR MEENA उप निदेशक /Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग /Deptt. of Commerce भारत सरकार /Govt. of india

	and Alpaca Tops not less than 7500.000 Kgs & 2500.000 Kgs respectively Including HS Code 51071010, 51072010, 51072090, 51091090, 51099000 & 56060090			30 Micron	
			3.	Softening Agent	100 Kg.
			4.	Metal Complex Dyes 100% Strength	200 Kg.
(Under worsted system) The Net Content of Wool Tops and Alpaca Tops not less than 7500.000 Kgs & 2500.000 Kgs respectively Including HS Cod	Blended Wool Alpaca Yarn Grey (Under worsted system)	10000 Kg	1.	Wool Tops 18-30 Micron	8250 Kg.
	and Alpaca Tops not less than 7500.000 Kgs & 2500.000 Kgs respectively Including HS Code 51071010, 51072010, 51072090, 51091090, 51099000 & 56060090		2.	ALPACA TOPS 18- 30 Micron	2500 Kg.
3.	100% Alpaca Yarn Dyed (Under worsted system) Including HS Code 56060090,51072090 & 51091090 & 51099000	10000 Kg	2.	ALPACA TOPS 18- 30 Micron	11000 Kg.
			3.	Softening Agent	100 Kg.
			4.	Metal Complex Dyes 100% Strength	200 Kg.
1.	100% Alpaca Yarn Grey (Under worsted system) including HS Code 56060090, 51091090 & 51099000 oncerned may take necessary action su	10000 Kg	2	ALPACA TOPS 18- 30 Micron	11000 Kg.

Case No	143
Firm's name	M/S Modelama Exports Private Limited
Meeting No	NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on 08.07.2022
HQ F. No.	HQRNORM APPLY 00099141AM21
RA F. No.	05AA04037940 AM21
Advance Auth No./Date	0511001589 Date 08.03.2021
Decision: The Committee	considered the case as per aganda clara with the

Decision: The Committee considered the case as per agenda along with other relevant papers and noted the firm has requested for re-fixation of norms vide letter dated 02.11.2021 as their case was approved in NC meeting no NC/ 5/ MEET/ Jul/ 202122/ 5 dated 15/09/2021. The committee found that due to typographical error at DGFT's end, qty. of import item at serial no 2 against export item serial no 2 was wrongly mentioned as 4387 Sq. Mtr. instead of 8048.75 Sq. Mtr. The committee went through the details submitted in this case and decided to approved the norms with modification as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Romper Style No- 564139 Made of 100% Polyester Printed Woven Fabric Filament Yarn Textured GSM 168(+/-10%)	1950 Nos.	100% Polyester Printed Woven Fabric Filament Yarn Textured GSM 168(+/-10%)	4196 Sq. Mtr.
Ladies Romper	3425	100% Rayon Yarn Dyed	8048.75 Sq. Mtr.

नोज कुमार गाँगा /MANO / KUMAR MEENA उप निदेशक /Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग /Deptt. of Commerce भारत सरकार /Govt. of india

Style No- 568720 Made of 100% Rayon Yarn Dyed Woven Fabric GSM 123(+/-10%)		Woven Fabric GSM 123(+/- 10%)
RA concerned may take necessary ac	tion subje	ect to compliance of other usual conditions

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M/S High Performance Textiles Private Ltd.			
NC/5/MEET/Apr/2022-23/03 (Part-II) Date 07.06.2022, held on 08.07.2022			
HQRNORM APPLY 00026363AM22			
05AA04006616 AM22			
0511002256 date 26.04.2021			

Decision: The Committee considered the case as per agenda along with other relevant papers and noted that due to some technical problems in DGFT's portal, complete decision was wrongly updated on portal in the minutes of meeting no NC/5/MEET/Sep/202122/9 dated 07.01.2022. Therefore , committee decided to modify the earlier decision as under:

Export item	Qty.	Import item	Qty recommended
HPT Flex W70-104(TTY-197) Yarn (Net content of HPPE - UHMWPE/HDPE 5159.22 Kg)	10000 Kgs.	HPPE - UHMWPE/HDPE Yarn 400D (Other than Nylon)	

ake necessary action subject to compliance of other usual conditions.

उप निदेशक / Deputy Director विदेश व्यापार महानिदेशालय D.G.F.T. वाणिज्य विभाग /Deptt. of Commerce भारत सरकार /Govt. of india